

source Development (Department of Education) does not recognise Institutions of this category although financial assistance was given to the Vishwayatan Yoga Ashram, Katra till 1977.

(b) and (c). The attention of the Government has been drawn to such an advertisement in the Hindustan Times issue of 13th August, 1989. According to information available a case has been registered on 1.6.1990 under Section 420-IPC at Police Station, Parliament Street, New Delhi against the Managing Trustee of Vishwayatan Yogashram in connection with the advertisement dated 13.8.1989.

**Working Group to Examine H.R.A.,
C.C.A. in Public Sector Undertakings**

4217. SHRIMATI J. JAMUNA: Will the PRIME MINISTER be pleased to state:

(a) whether Government had decided to set up a working group to examine the existing structure of House Rent, City Compensatory and Conveyance Allowance etc. of the Public Sector Undertakings executives and non-unionised Supervisory staff;

(b) if so, the constitution and terms of reference of the working Group;

(c) whether the report of the working group has been submitted to Government;

(d) if so, the details thereof; and

(e) if not, when the report of the working Group is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Yes Sir.

(b) to (e). The Group would be consti-

tuted when the revision of scales of pay including Dearness Allowance formula is finalised.

**Investment in Central Public Sector
Undertakings**

4218. SHRI ABDUL SAMAD: Will the PRIME MINISTER be pleased to state

(a) the total investment in central public sector undertakings as on 31 March 1990 industry-wise, State/Union Territory-wise;

(b) the total borrowings by them as on 31 March, 1990;

(c) the break-up thereof among public sector financial institutes, private banks and the public; and

(d) the total estimated profit before tax during 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (c). The estimated total investment in Central Public sector enterprises as on 31.3.90 is Rs. 102, 600 crores. Details of investments and borrowings will become available only towards the end of the year when all the annual audited accounts of the enterprises are received and compiled.

(d) The estimated total profit before tax during 1989-90 is Rs. 4930 crores.

**Reservation for SCs/STs in Public
Sector Undertakings**

4219. SHRI J. CHOKKARAO: Will the PRIME MINISTER be pleased to state:

(a) the number of posts reserved for SC/STs in higher category in various Central

Public Undertakings;

(b) the steps taken to full up the posts so far and reasons for not getting required personnel in various categories;

(c) whether Government are reviewing and identifying the various categories of post for which SC/ST candidates are not available; and

(d) the programmes take up for training the required personnel for filling up the reserved vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) As in Govt. reservation is provided to the extent of 15% and 7-1/2% to SC & ST respectively, for vacancies filled by direct recruitment on All India basis by open competition in Public Sector Undertakings. For posts filled other than by open competition, the prescribed percentage is 16.2/3% and 7-1/2%.

(b) to (d). Various steps have been taken to ensure proper representation to Scheduled Castes and Scheduled Tribes in public sector undertakings, from time to time. These include relaxations and concessions with regard to age limit, examination fees, reimbursement of travelling expenses for attending interviews, separate interviews for candidates belonging to SC/ST, inclusion of a member belonging to SC/ST in Departmental Promotion Committee etc. Dereservation in direct recruitment has been banned in public sector undertakings.

The shortfall, particularly in Group 'A' Group 'B' posts is mainly due to non-availability of suitable SC/ST candidates in technical disciplines. Most of the public undertakings being in the manufacturing/production sector, there is a preponderance of technical

posts in Group 'A' & Group 'B' services of public enterprises.

In continuation to the Special Recruitment Drive initiated in 1989, the public sector enterprises have now launched a Special Recruitment Drive (1990). In all, 10,461 physical vacancies in various groups have been identified for recruitment, during the current drive. An action plan has been drawn up to fill these vacancies by the end of the October, 1990.

As regards training, PSUs have been advised to organise pre-recruitment training to SC/ST candidates, special recruitment tests exclusively for SC/STs, scholarship schemes for SC/ST students studying in IITs, IIMs, Regional Engineering Colleges, etc.

508-66 **Fencing of the Kempegowda Tower in Bangalore**

4220. SHRI H.C. SRIKANTIAH: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the unauthorised fencing by Defence authorities of Kampegowda Tower on the hill-lock of the Ulsoor lake and the century old Munishware temple in Bangalore City;

(b) whether the Bangalore City Corporation has also requested to remove the above fencing; and

(c) if so, the remedial steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The Defence land alone has been fenced by the local Military authorities for security reasons.

(b) and (c). The Bangalore City Corporation had brought to the notice of the au-